NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1611/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Vibrant Global Capital Ltd.

D S Kulkarni Developers Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

For Godestor

Jaideep Khattar

and

i/b Khaitan & Co

Kanwar Vivewan

ORDER

CP No.1611/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.1.2018.

Sd/-

V. NALLASENAPATHY Member(Technical)

Sd/-

M. K. SHRAWAT Member (Judicial)